

- (b) It should be cinematically of a good standard;
- (c) It should provide clean, healthy entertainment to the audience; and
- (d) it should not be violative of any guidelines issued by the Government under the Cinematograph Act, 1952.
- (v) The foreign parties wanting to import and distribute on their own, films and video rights of such films are required to enter into an agreement with the National Film Development Corporation. Such an agreement should be entered with the prior approval of the Central Government.

(c) and (d). Yes, Sir.

(e) So far the Film Import Selection Committee has cleared for imports only two films, namely (i) *Yeti* and (ii) *Sunshine on the Skin* (*Il Sole nella pelle*) under the New Import Policy.

[*Translation*]

Drought in Gujarat and Rajasthan

932. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of damages caused due to drought in Rajasthan and Gujarat during the last three years and the current year;

(b) the districts and the area in hectares under them with population affected and the number of cattle heads which perished as a result thereof;

(c) the ceiling of expenditure fixed by Union Government for both the States, separately, during the period from November, 1987 to March 1988; and

(d) the details of work undertaken with the Central assistance in these States?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) A statement indicating the extent of damage caused due to drought in Rajasthan and Gujarat during 1984-85 to 1987-88 is enclosed.

(b) Information is being collected and will be laid on the Table of the House.

(c) The Government of India has approved a ceiling of expenditure of Rs. 363.448 crores to Government of Rajasthan and Rs. 250.87 crores to Government of Gujarat as Central assistance for drought upto March, 1988.

(d) The State Governments have taken various drought relief measures such as creation of employment generation works, augmentation of drinking water supply, providing supplementary nutrition, provision of gratuitous relief, extending health care, undertaking cattle conservation measures through providing fodder and running cattle camps and extension of conversion facilities for agricultural credit.

STATEMENT

Extent of Damages Caused due to Drought in Rajasthan and Gujarat During the Years 1984-85 to 1987-88

	Rajasthan				Gujarat			
	1984-85	1985-86	1986-87	1987-88	1984-85	1985-86	1986-87	1987-88
	1	2	3	4	5	6	7	8
No. of Districts affected.	21	26	27	26	N.R.	17	16	16

	1	2	3	4	5	6	7	8
Area affected (Lakh. ha.)	40.32	93.39	100.58	106.43	N.R.	75.76	75.76	73.81
Population affected (in lakhs)	92.10	251.23	252.66	224.00	N.R.	183.28	153.49	296.00
Cattle perished as a result of drought.	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

N.R. = Not Reported.

Vayudoot Service for Bhopal, Bilaspur and Jagdalpur, Madhya Pradesh

933 SHRI PRATAP BHANU SHARMA:
DR. PRABHAT KUMAR MISHRA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the work of linking Bhopal, Bilaspur, Delhi and Jagdalpur by Vayudoot service has since been completed;

(b) if so, the details thereof; and

(c) if not, the time by which Vayudoot service is likely to be introduced for these cities?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) and (b). No Sir. The work at Jagdalpur airport is still in the process of completion.

(c) Vayudoot will provide services between Bilaspur and Bhopal after induction of additional aircraft capacity. Services to Jagdalpur will be possible only after the airport is commissioned.

[English]

Construction of Calicut Airport

934. SHRI G.M. BANATWALLA:

SHRI P.A. ANTONY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the progress in construction of Karipur Airport, Calicut;

(b) whether the work is continuing in accordance with the revised time schedule; and

(c) the places which would be linked with the Calicut Airport with details of tentative schedule of operation every week?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) The progress of works at Calicut Airport as on 5.2.1988, is as under:—

Item of Work	% of progress
1. Runway & associated pavements	92%
2. Terminal building	93%
3. Control tower cum Technical block	93%
4. Internal roads, car park, lawns & land scaping	65%